

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.11.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER : CP(CAA)/11(CHE)/2023
PETITION NUMBER : CA(CAA)/73(CHE)/2022
NAME OF THE PETITIONER(S) : Modern Merchandise Pvt Ltd and other
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 230-232 of CA, 2013

ORDER

Applicant is represented by Ld. Counsel Mr. R.Inbaraju. Official Liquidator (OL) is represented by Mr. Palani. RD is represented by Ld. Counsel Mr. Avinash Krishnan Ravi.

Additional report filed by the RD, in response to the queries raised by OL.

List the application on **20.12.2023** for hearing.

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[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-

[SANJIV JAIN]
MEMBER (JUDICIAL)